

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
CAUSE LIST

Date: 25th August, 2015
TIME: 10.30 A.M.

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A. R. YOUSUF
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR PRONOUNCEMENT OF JUDGMENT			
1.	Appeal No. 22/2015	Krishan Lal Gera Vs State of Haryana & Ors.	Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Deswal, Adv. for Appellant Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 1 to 7 Ms. Panchajanya Batra Singh, Adv. for R-3 Mr. Pinaki Misra, Sr. Adv. along with Ms. Vanita Bhargava, Mr. Jeevan Ballav Panda & Ms. Abhisar Bairagi, Adv. for R – 9 & 10

Date: 25th August, 2015
After the above Bench

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE MR. JUSTICE M.S. NAMBIAR
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

FOR DIRECTION			
1.	M.A. No. 635/2015 in Original Application No. 83/2015 (SZ)	H.A. Kishor Kumar Vs. Union of India & Ors.	Mr. A. Yogeshwaran, Adv. Mr. Vishwendra Verma & Ms. Shirali, Adv. for R-1

2.	Original Application No.3/2014. (PH)	Srinagar Bandh Aapda Sangharsh Samiti & Anr. Vs. Alaknanda Hydropower Co. Ltd. & Ors.	Mr. Ritwick Dutta, Rahul Choudhary & Ms. Preeta Dhar Advs. for the Applicant. Mr. M.L. Lahoty, & Ms. Gargi Bhatta Advs., for R-1 Mr. Vivek Chib, Adv. for R-2 Dr. Abhishek Atrey, Adv. For R-3 Mr. Bharat Jhunjunwala, for Intervener Mr. Vivek Chib, Adv, Mr. Kushal Gupta, Advs. For R-4
FOR ADMISSION			
3.	Original Application No. 323/2015	Mother Dairy Fruit @ Vegetable Pvt. Ltd. Etawah Unit Vs. Uttar Pradesh Pollution Control Board & Ors.	Mr. Pramod Kumar, Adv. for Applicant
4.	R. A. No. 25/2015 (M.A. No. 875/2015) in Original Application No. 174/2013	Raohit Choudhury Vs. Union of India & Ors.	Mr. Rana S. Biswas, Mr. Mridul Chakravarty & Mr. Sunil Sharma, Advs. for Applicant
FOR COMPLETION OF PLEADINGS			
5.	Original Application No. 88/2015 (M.A. No. 878/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. V.K.S. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Adv. for R – 3 Dr. Harsh Pathak & Mr. Siddhartha Shukla, Advs. for R-7
6.	Original Application No. 89/2015 (M.A. No. 877/2015)	Jagannath Mane Vs Union of India & Ors.	Mr. Shekhar Sharma, Adv. for Applicant Mr. Vishwendra Verma, Adv. for R – 1 Mr. V.K.S. Shukla, Adv. for R – 2, 5 & 6 Mr. Rajul Shrivastav, Adv. for R – 3 Dr. Harsh Pathak & Mr. Siddhartha Shukla, Advs. for R-7
7.	Appeal No. 58/2015 (M.A. No. 608/2015)	Khatima Fibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Ors.	Mr. Atanu Mukherjee, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. Imtiaz Ahmad, EE, UPCL
8.	R.A No. 16/2015 in M.A No. 608/2015 in Appeal No. 58/2015	Khatima Fibres Ltd. Vs. Uttarakhand Environment Protection And Pollution Control Board & Ors.	Mr. Atanu Mukherjee, Adv. for Appellant Mr. Mukesh Verma, Adv. for R-1 Mr. Raj Kumar, Adv. for R-2 Mr. Imtiaz Ahmad, EE, UPCL
FOR HEARING			
9.	Original Application No. 136/2015 (M.A No. 399/2015)	Madhumangal Shukla Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Pradeep Misra, Adv. for R – 2 Mr. Savitri Pandey, Adv. for R-4, 7 & 8
10.	Original Application No. 151/2014	Bharat Jhunjunwala Vs Union of India & Ors.	Mr. Vikas Gaur, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Abhishek Attrey, Adv. for R - 2 Mr. A.N.S. Nandkarni, Sr. Adv. & Mr. Dileep Poolakkot, Adv. for R – 3 Mr. B.V. Niren, Adv. for R – 4 Mr. V. K. Uniyal, AG for State of Uttarakhand

11.	Original Application No. 97/2014	Raghuwar Dutt Tiwari & Anr. Vs Union of India & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Rahul Verma, Adv. for R - 2 Mr. A.N.S. Nandkarni , Sr. Adv. & Mr. Purushottam Kumar Jha,Adv. for R– 3 Ms. Samina, Adv. for R - 4
12.	Original Application No. 19/2014 (M.A No. 216/2015 & M.A. No. 514/2015)	Dr. Kashmira Kakati Vs Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Ms. Vartika Sahay, Adv. for R– 2, 3, 9 & 10 Mr. Shuvodeep Roy, Adv. for R – 4 Mr. V.N. Koura, Adv. for R – 5 Mr. Ganesh Kamath, Adv. for R – 6 Mr. Gaurab Bengrit, Sr. Adv. along with Mr. Sri Harsha, Adv. for R – 7 Mr. Neeraj K. Gupta, Adv. for R – 8 Mr. U. Hazariea, Sr. Adv. along with Mr. Dharitry Phoota, Adv. for R - 11
13.	Original Application No. 42/2013 (M.A No. 70/2014, M.A No. 360/2014, M.A No. 491/2015, M.A No. 492/2015, M.A. No. 839/2015 & M.A. No. 840/2015)	Divesh Bhutani Vs Union of India & Ors.	Mr. Sunil Mund, Adv. for Applicant Mr. Vikas Malhotra, Adv. for R – 1 Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for R – 2 to 4 Ms. Anubha Agrawal, Adv. for R – 5 Mr. Tejaswa Kumar Pradhan, Adv. for R-6 to 11 Mr. Karan Singh, Adv. for R – 12 to 17 Mr. Pinaki Misra, Sr. Adv. along with Mr. C.D. Singh, Adv.
14.	Original Application No. 174/2013 (M.A No. 687/2013, M.A No. 1070/2013 & M.A No. 142/2014)	Rohit Choudhary Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Applicant Mr. Vivek Chib, Adv. for R – 1 Mr. M.K. Bhardwaj, Adv. for R – 3 Mr. Ganesh Kamath, Adv. for R – 4 Mr. Vikas Malhotra, Adv. for R – 5 Mr. P. Sinha, Adv. for R – 6 Mr. Sanjeev Sen, Sr. Adv. along with Mr. Avijit Roy, Adv. for R – 7 to 9 Mr. Shuvodeep Roy, Adv. for R – 10 Mr. Ratan Kr. Singh, Adv. for R – 11 Mr. Tarique Siddique, Adv. and Mr. Ahmad Shahrooz, Adv. for Noticee No. 32, 13, 56
15.	Review Application No. 20/2015 in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. R. Jawaharlal, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
16.	Review Application No. 21/2015 in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. R. Jawaharlal, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
17.	M.A. No. 696/2015, M.A. No. 697/2015, M.A. No. 723/2015 M.A. No. 729/2015 & M.A. No. 879/2015 in Original Application No. 37/2015	S.P. Muthuraman Vs Union of India & Ors.	Mr. R. Mohan, Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4
18.	Review Application No. 24/2015 (M.A. No. 809) in Original Application No. 37/2015	S. P. Muthuraman Vs. Union of India & Ors.	Mr. Yogeshwaran. A., Adv. for Applicant Mr. Vivek Chib, Adv. for R-1 Mr. Krishana Kumar I, Adv. for R-4

CASES OF COURT NO. 2			
FOR ADMISSION			
19.	Original Application No. 324/2015	Jubair & Ors. Vs. State of Uttar Pradesh & Ors.	Mr. Vivek Singh & Mr. Randhir Kumar, Advs. for Applicant
20.	Original Application No. 314/2015	RWA, Vikram Nagar Vs. Delhi & District Cricket Association & Anr.	Mr. Sunil Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
21.	Original Application No. 185/2015 (M.A. No. 531/2015 & M.A. No. 873/2015)	M/s. Mughis Tanners Vs Uttar Pradesh Pollution Control Board	Ms. Gulnaz Parveen, Adv. for Applicant Mr. Ranjit Rao, AAG with Ms. Savitri Pandey, Adv. for State of UP Mr. B. V. Niren, Adv. for CGWA Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Advs. for UPPCB
22.	Original Application No. 186/2015 (M.A. No. 532/2015 & M.A. No. 866/2015)	Sunil Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
23.	Original Application No. 187/2015 (M.A. No. 533/2015)	Faik Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
24.	Original Application No. 188/2015 (M.A. No. 534/2015)	Kamal Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
25.	Original Application No. 189/2015 (M.A. No. 535/2015 & M.A. No. 862/2015)	Gold Star Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
26.	Original Application No. 190/2015 (M.A. No. 536/2015 & M.A. No. 874/2015)	Leeza Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
27.	Original Application No. 191/2015 (M.A. No. 537/2015 & M.A. No. 870/2015)	Khaton Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
28.	Original Application No. 192/2015 (M.A. No. 538/2015)	Globe Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
29.	Original Application No. 193/2015 (M.A. No. 539/2015)	Royal Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
30.	Original Application No. 194/2015 (M.A. No. 540/2015)	Arshi Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
31.	Original Application No. 195/2015 (M.A. No. 541/2015)	Allianz Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
32.	Original Application No. 196/2015 (M.A. No. 542/2015)	Arafat Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
33.	Original Application No. 197/2015 (M.A. No. 568/2015)	Globe Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
34.	Original Application No. 198/2015 (M.A. No. 543/2015)	A. K. Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----

35.	Original Application No. 199/2015 (M.A. No. 544/2015 & M.A. No. 869/2015)	S. R. Tannery Vs Uttar Pradesh Pollution Control Board	-----Do-----
36.	Original Application No. 200/2015 (M.A. No. 545/2015)	Heena LeatherExims (Alvi Leather) Vs Uttar Pradesh Pollution Control Board	-----Do-----
37.	Original Application No. 201/2015 (M.A. No. 546/2015)	Shannu Enterprises Vs Uttar Pradesh Pollution Control Board	-----Do-----
38.	Original Application No. 202/2015 (M.A. No. 547/2015 & M.A. No. 867/2015)	New Taj Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
39.	Original Application No. 203/2015 (M.A. No. 548/2015 & M.A. No. 865/2015)	Roshan & Company Vs Uttar Pradesh Pollution Control Board	-----Do-----
40.	Original Application No. 204/2015 (M.A. No. 549/2015)	N. R. Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
41.	Original Application No. 205/2015 (M.A. No. 550/2015)	Mercury Leather Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
42.	Original Application No. 206/2015 (M.A. No. 551/2015 & M.A. No. 868/2015)	M.I. Saddle Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
43.	Original Application No. 207/2015 (M.A. No. 552/2015 & M.A. No. 872/2015)	Shaqib Leather Traders (Imtiaz Traders) Vs Uttar Pradesh Pollution Control Board	-----Do-----
44.	Original Application No. 208/2015 (M.A. No. 553/2015 & M.A. No. 863/2015)	Shubhan Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
45.	Original Application No. 209/2015 (M.A. No. 554/2015)	Chaudhary Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
46.	Original Application No. 210/2015 (M.A. No. 555/2015)	Tajwar Hussain Ki Tannery (Eurasia Leather Ltd.) Vs Uttar Pradesh Pollution Control Board	-----Do-----
47.	Original Application No. 211/2015 (M.A. No. 556/2015)	Nizam Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
48.	Original Application No. 212/2015 (M.A. No. 557/2015)	Al Saba Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
49.	Original Application No. 213/2015 (M.A. No. 558/2015 & M.A. No. 861/2015)	Imco Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
50.	Original Application No. 214/2015 (M.A. No. 559/2015)	Shoeb Leather Vs Uttar Pradesh Pollution Control Board	-----Do-----
51.	Original Application No. 215/2015 (M.A. No. 560/2015)	M.A. Industries Vs Uttar Pradesh Pollution Control Board	-----Do-----
52.	Original Application No. 216/2015 (M.A. No. 561/2015)	Raza Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----

53.	Original Application No. 217/2015 (M.A. No. 562/2015)	N. R. Tanners (Unit-2) Vs Uttar Pradesh Pollution Control Board	-----Do-----
54.	Original Application No. 218/2015 (M.A. No. 563/2015)	Shafiq Split Works Vs Uttar Pradesh Pollution Control Board	-----Do-----
55.	Original Application No. 219/2015 (M.A. No. 564/2015 & M.A. No. 864/2015)	Hamraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
56.	Original Application No. 220/2015 (M.A. No. 565/2015)	Ahtesham Leather & Leather Product (Naseer Ki Tannery) Vs Uttar Pradesh Pollution Control Board	-----Do-----
57.	Original Application No. 221/2015 (M.A. No. 566/2015)	Sarfaraz Tanners Vs Uttar Pradesh Pollution Control Board	-----Do-----
58.	Original Application No. 222/2015 (M.A. No. 567/2015 & M.A. No. 871/2015)	Insha Leather Finishers Vs Uttar Pradesh Pollution Control Board	-----Do-----
59.	Original Application No.172/2015 (M.A.No.508/2015 & M.A.No.509/2015)	Manoj Awasthi Vs. State Level Environment Impact Assessment Authority, U.P. & Ors.	Mr. Sumeet Sharma, Adv. For the Applicant Ms. Savitri Pandey, Adv. for R-1,2,3,5,6& 7 Mr. Pradeep Mishra & Mr. Daleep Kr. Dhayani, Advs. for R-4 Mr. Arjun Pant, Adv. for R-8 Mr. Rajeev Kumar Dubey, Adv. for R-9
60.	Original Application 129/2015 (M.A No. 367/2015)	Rohan Yadav Vs. DDA & Anr.	Ms. Prachi V. Sharma and Mr. Rohan Yadav, Advs. for the Applicant. Mr. Rajiv Bansal and Mr. Kush Sharma, Advs. for R-1. Mr. Vivek Chib and Mr. Kaushal Gupta, Advs. for R-2.
61.	Original Application No. 175/2015 (M.A. No. 876/2015)	Shailesh Singh Vs Hotel Jaypee Vasant, New Delhi & Ors.	Mr. Shailesh Singh, in person Mr. Pinaki Misra, Sr. Adv. alongwith Ms. Anisha Mitra, Adv. for R-2 Mr. A. P. Singh, Mr. Abhimanyu Mahajan, Advs. for R-3 & 5 Mr. Rajkumar, Adv. for R-4 Mr. A. K. Prasad, Adv. for R-10 Mr. Balendu Sekhar, Mr. Akshay AbroL, Advs. for R-11
62.	Original Application No. 176/2015	Shailesh Singh Vs Hotel Holiday Regency, Moradabad & Ors.	Mr. Shailesh Singh, in person Mr. Rishab Raj jain & Priyadarsni Gopal, Advs. for R-1 Ms. Savitri Pandey, Adv. for R-2, 6 to 10 Mr. Rajkumar, Adv. for R-3 Mr. Anil K. Kher, Sr. Adv. for R-4 Mr. Purushottam Mishra, Adv. for R-5 Mr. A. K. Prasad, Adv. for R-14
FOR HEARING			
63.	Original Application No. 149/2015	Jagannath Mane Vs. Union of India & Ors.	Mr. Shekhar Sharma, Adv. For the Applicant Mr. Vishwender Verma, Adv. for R-1 Mr. V. K. Sharma, & Mr. V. K. Shukla, Advs. for R-2, 6 & 7 Mr. Rajul Shrivastava, Adv. for CPCB &

			Ms. Sucheta Yadav, Adv. Ms. Latika Dutta for R-5 & 8
64.	Original Application No.142/2015 (M.A. No. 660/2015 & M.A. No. 708/2015)	Md. Umar Vs. State of U.P. &Ors.	Mr. Mukul Singh, Adv. for the Applicant Mr. Keshav Kumar Chaudhary, Adv. for Applicant in Misc. Application Ms. Savitri Pandey, Adv. for R-1 Mr. Ankit Verma (Standing counsel of U.P) for R-3, 6,7,8. Mr. Syed Rehan, Adv. for R-4 Mr. Pradeep Misra, Mr. Daleep Kr. Dhayani, Mr. suraj Singh, Adv. for R-2 Mr. V. K. Mishra, Adv. for R-5
65.	Original Application No.48/2015 (M.A.No.130/2015)	Shiv Pujan Tiwari Vs. Gopal Tiwari	Mr. Nishant Kuymar, Adv. for the Applicant. Mr. Anil Kumar Yadav, Adv. for R-1 to 11 Ms. Savitri Pandey and Ms. Azma Parveen, Adv. for R-12 & 13.
66.	Appeal No. 79/2014 (M.A No. 694/2014 & M.A.No.511/2015)	Debadityo Sinha & Ors. Vs. Union of India & Ors.	Ms. Parul Gupta, Adv. for Appellant Mr. Vishwendra Verma, Adv. for R-1 Ms. Savitri Pandey, Adv. for R – 2 Mr. Pradeep Mishra, Adv. for R – 3 Mr. Dhruv Mehta, Sr. Adv, Ms. Alpana kripa & Mr. Anshul Sehgal Adv. for R - 4
67.	Original Application No. 101/2014	Sobha Singh & Ors. Vs State of Punjab & Ors.	Mr. Manish Kumar, Adv. for Applicant Mr. Anil Soni, AAG, for R-1 Mr. Shubham Bhalla, Adv. for R-5 Ms. P.Batra Singh, Adv. for R-3 Mr. S. S. Shamsery & Mr. Varun Punia, Adv. for R-6 & 7 Ms. Gurinderjeet for Mr. A.R Takkar Mr. Rajkumar, Adv. with Mr. S.L Gundli, Sr. L.O (CPCB)
68.	Original Application No. 01/2012 (M.A. No. 146/2014)	Sanjay Agnihotri Vs. Union of India & Ors.	Mr. Raj Panjwani, & Mr. Rahul Choudhary, Adv. For the Applicant. Mr. Pradeep Mishra & Mr. D.K.Dhayani, Adv. for R-2. Mr. N.K. Gupta, Sr. Environment Engineer, for R -3. Mr. Gautam Kumar, Adv. for R- 4. Mr. Ravindra Kumar, Adv. for R-5. Mr. Amit Khemka, Adv. & Mr. Rishi Sehgal, Adv. For R – 6. Ms. Savitri Pandey, Adv. For R-7

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